

Central Administrative Tribunal Principal Bench, New Delhi.

OA-3895/2014

New Delhi this the 19th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Brahm Avtar Agrawal, Member (J)**

Sh. Vinod Kumar Ramchandani,
Aged 54 years,
R/o D-36, Sector 49,
NOIDA, Uttar Pradesh,
INDIA,
Last worked as Senior Section Engineer ...
(By Advocate : None)

Applicant

Versus

1. Union of India,
Through the Secretary, Railway Board,
Ministry of Railways, Rail Bhawan,
New Delhi.
 2. The General Manager,
Northern Railway,
Headquarters Office, Baroda House,
New Delhi.
 3. The General Manager (Personnel),
Northern Railway,
Headquarters Office, Baroda House,
New Delhi. ...
(By Advocate : None) Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

It is seen that applicant has not appeared in this case since last several dates except on 21.01.2016. Today also there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this OA any further. Accordingly, this OA is dismissed in default for non-prosecution.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/